



ITR-4S SUGAM PRESUMPTIVE BUSINESS INCOME TAX RETURN AY 2011-12

A1 FIRST NAME	A2 MIDDLE NAME	
<input type="text"/>		
A3 LAST NAME	A4 PERMANENT ACCOUNT NUMBER	
<input type="text"/>		
A5 SEX	A6 DATE OF BIRTH	A7 INCOME TAX WARD/CIRCLE
<input type="radio"/> Male	<input type="radio"/> Female	<input type="text"/> DDMMYYYY
A8 FLAT/DOOR/BUILDING	A9 ROAD/STREET	
<input type="text"/>		<input type="text"/>
A10 AREA/LOCALITY	A11 TOWN/CITY/DISTRICT	
<input type="text"/>		<input type="text"/>
A12 STATE	A13 PINCODE	
<input type="text"/>		<input type="text"/>
A14 Fill only one: STATUS <input type="radio"/> Individual <input type="radio"/> HUF		
A15 EMAIL ADDRESS		
<input type="text"/>		
A16 RESIDENTIAL/OFFICE PHONE NO. WITH STD CODE	A17 MOBILE NO.	
<input type="text"/>	<input type="text"/>	
		A18 Fill only one if you belong to <input type="radio"/> Government <input type="radio"/> PSU <input type="radio"/> Others
A19 Fill only one <input type="radio"/> Tax Refundable <input type="radio"/> Tax Payable <input type="radio"/> Nil Tax Balance		A20 Fill only one <input type="radio"/> Resident <input type="radio"/> Non Resident <input type="radio"/> Resident but not ordinarily resident
A21 Fill only one: filed <input type="radio"/> Before due date-139(1) <input type="radio"/> After due date-139(4) <input type="radio"/> Revised Return-139(5) OR in response to notice <input type="radio"/> 142(1) <input type="radio"/> 148 <input type="radio"/> 153A/153C		
A22 If revised <input type="text"/> Receipt Number of Original Return and <input type="text"/> Date of Filing Original Return		

PART B - GROSS TOTAL INCOME

B1 Income from Business

NOTE Enter value from E6 of Schedule BP

B2 Income from Salary/Pension

NOTE Ensure to fill "Sch TDS1" given in Page 3

B3 Income from One House Property

B4 Income from other sources

NOTE Ensure to fill "Sch TDS2" given in Page 3

B5 Gross Total Income (B1 + B2 + B3 + B4)

Whole-Rupee(₹) only.

► B1

► B2

▼ If showing loss, mark the negative sign in bracket at left

► B3 ()

► B4 ()

► B5 ()

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

► C1 **80C**

► C2 **80CCC**

► C3 **80CCD**

► C4 **80CCF**

► C5 **80D**

► C6 **80DD**

to ► C7 **80DDB**

► C8 **80E**

► C9 **80G**

C13 ► C10 **80GG**

► C11 **80GGA**

► C12 **80GGC**

► C13 **80U**

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF
RECEIVING OFFICIAL



C14 Total Deductions (Add items C1 to C13)

► C14

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C15 Taxable Total Income(B5 - C14)

► C15()

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PART D—TAX COMPUTATION AND TAX STATUS

D1 to D3 Tax Payable On Total Income(C15)

Secondary & Higher Education Cess

TOTAL TAX AND CESS (D1+ D2)

D4 to D6 Relief u/s 89

Relief u/s 90/91

► D3

,	,	,	,	,	,	,
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D7 to D9 Total Interest u/s 234A/234B/234C

Total Tax And Interest (D6+D7)

Balance Tax After Relief (D3-D4-D5)

D10 to D12 Total Self Assessment Tax Paid

Total TDS Deducted

► D6

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Total Advance Tax Paid

D13 to D15 Total Prepaid Taxes(D9+D10+D11+D12)

Tax Payable (D8 - D13, If D8>D13)

► D9

,	,	,	,	,	,	,
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Total TCS Collected

D13 Total

D14

► D12

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Refund (D13 - D8, If D13 >D8)

► D15

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Bank Account Details (Mandatory in all cases irrespective of refund due or not)

► D16 ACCOUNT No.

► D17 MICR CODE

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► D18 Type of account: ► Current ► Savings ► D19 Fill only one: Refund by ► cheque or ► deposited directly into your bank account

► D20 Exempt income only for reporting purposes (From Dividends, Agricultural Income < ₹ 5000/-) ►

VERIFICATION

I, ► _____ son/ daughter of ► _____ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to Income-tax for the previous year relevant to the Assessment Year 2011-12.

Place ► ► DDMMYY YYY SIGN HERE ➔

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Name of the TRP TRP PIN [10 Digit] Amount to be paid to TRP TRP Signature

►	1	1	1	1	1	1	1	1	1
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►	1	1	1	1	1	1	1	1	1
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NATURE OF BUSINESS, if more than one business indicate the three main activities/ products

S.No. Code Name of the Business Description

(i) ► ► ► (ii) ► ► ► (iii) ► ► ► **SCHEDULE BP - DETAILS OF INCOME FROM BUSINESS****COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AD**

E1 Gross Turnover or Gross Receipts

► E1

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E2 Total Presumptive Income under 44AD(8% of E1)

► E2

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NOTE ➔ If Income is less than 8% of Gross Receipts, it is mandatory to have a tax audit under 44AB & regular ITR 4 form has to be filled and not this form

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AE

E3 Presumptive Income from Heavy Vehicles ► E3

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E4 Presumptive Income from Other Vehicles ► E4

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E5 Total Presumptive Income under 44AE(E3+E4)

► E5

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NOTE ➔ If the profits are lower than prescribed under S44AE or the number of vehicles owned at any time exceed 10 then the regular ITR 4 form has to be filled and not this form

E6 Income chargeable under Business (E2+E5)

► E6

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FINANCIAL PARTICULARS OF THE BUSINESS

NOTE⇒ For E7 to E10 furnish the information as on 31st day of March, 2011.

E7	Amount of Total Sundry Debtors	► E7	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
E8	Amount of Total Sundry Creditors	► E8	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
E9	Amount of Total Stock-in-trade	► E9	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
E10	Amount of the Cash Balance	► E10	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

BSR CODE (col.i)		DATE OF DEPOSIT (col.ii)		CHALLAN NO (col.iii)		TAX PAID (col.iv)	
R1	►	►	D D M M Y Y Y Y	►	►	, , , ,	►
R2	►	►	D D M M Y Y Y Y	►	►	, , , ,	►
R3	►	►	D D M M Y Y Y Y	►	►	, , , ,	►
R4	►	►	D D M M Y Y Y Y	►	►	, , , ,	►
R5	►	►	D D M M Y Y Y Y	►	►	, , , ,	►

NOTE (1) Enter the totals of Advance Tax and Self Assessment Tax in D9 and D10 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TCS - DETAILS OF TAX COLLECTED AT SOURCE

SAR 100 - DETAILS OF TAX COLLECTED AT SOURCE			
	TAX COLLECTION ACCOUNT NO.(col.i)	NAME OF THE COLLECTOR (col.ii)	TAX COLLECTED(col.iii)
			AMOUNT IN(iii) CLAIMED THIS YEAR(iv)
U1	_____	_____	,
U2	_____	_____	,
U3	_____	_____	,

NOTE: (1) Enter the total of column(iv) of Sch TCS in D12. (2) Continue in Supplementary Schedule TCS if you cannot fill within Sch TCS

Scb TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]

CUT-OFF DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]				
	TAN (col.i)	NAME OF THE EMPLOYER (col.ii)	INCOME UNDER SALARY (col.iii)	TAX DEDUCTED (col.iv)
S1	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]
S2	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]
S3	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]

NOTE (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1

Sch TDS2- DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY (as per Form TDS issued by deductor(s))			
TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED (col.iii)	AMT OUT OF (iii) CLAIMED THIS YR (col.iv)
T1			
T2			
T3			
T4			

NOTE: (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11. (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2.



PERMANENT ACCOUNT NUMBER

FIRST NAME

MIDDLE NAME

LAST NAME

AY 2011-12

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

TAN (col.i)

NAME OF THE EMPLOYER (col.ii)

INCOME UNDER SALARY (col.iii)

TAX DEDUCTED (col.iv)

S4 ►			
S5 ►			
S6 ►			
S7 ►			
S8 ►			
S9 ►			
S10 ►			
S11 ►			
S12 ►			
S13 ►			
S14 ►			
S15 ►			
S16 ►			
S17 ►			
S18 ►			
S19 ►			
S20 ►			
S21 ►			
S22 ►			
S23 ►			
S24 ►			
S25 ►			
S26 ►			
S27 ►			
S28 ►			
S29 ►			
S30 ►			



PERMANENT ACCOUNT NUMBER

FIRST NAME

MIDDLE NAME

LAST NAME

AY 2011-12

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED (col.iii)	AMT OUT OF (iii) CLAIMED THIS YR (col.iv)
T5			
T6			
T7			
T8			
T9			
T10			
T11			
T12			
T13			
T14			
T15			
T16			
T17			
T18			
T19			
T20			
T21			
T22			
T23			
T24			
T25			
T26			
T27			
T28			
T29			
T30			
T31			



PERMANENT ACCOUNT NUMBER

FIRST NAME

MIDDLE NAME

LAST NAME

AY 2011-12

SUPPLEMENTARY SCHEDULE IT

(To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

	BSR CODE(col.i)	DATE OF DEPOSIT(col.ii)	CHALLAN NO(col.iii)	TAX PAID(col.iv)
R6		DDMMYYYY		
R7		DDMMYYYY		
R8		DDMMYYYY		
R9		DDMMYYYY		
R10		DDMMYYYY		
R11		DDMMYYYY		
R12		DDMMYYYY		
R13		DDMMYYYY		
R14		DDMMYYYY		
R15		DDMMYYYY		
R16		DDMMYYYY		
R17		DDMMYYYY		
R18		DDMMYYYY		
R19		DDMMYYYY		
R20		DDMMYYYY		
R21		DDMMYYYY		
R22		DDMMYYYY		
R23		DDMMYYYY		
R24		DDMMYYYY		
R25		DDMMYYYY		
R26		DDMMYYYY		
R27		DDMMYYYY		
R28		DDMMYYYY		
R29		DDMMYYYY		
R30		DDMMYYYY		
R31		DDMMYYYY		
R32		DDMMYYYY		



PERMANENT ACCOUNT NUMBER

FIRST NAME

MIDDLE NAME

LAST NAME

AY 2011-12

SUPPLEMENTARY SCHEDULE TCS (To be used only after exhausting items U1-U3 of Schedule TCS in main form etc)

TAX COLLECTION ACCOUNT NO.(col.i)	NAME OF THE COLLECTOR (col.ii)	TAX DEDUCTED (col.iii)	AMOUNT IN (iii) CLAIMED THIS YEAR(iv)
U4 ►	►	►	►
U5 ►	►	►	►
U6 ►	►	►	►
U7 ►	►	►	►
U8 ►	►	►	►
U9 ►	►	►	►
U10 ►	►	►	►
U11 ►	►	►	►
U12 ►	►	►	►
U13 ►	►	►	►
U14 ►	►	►	►
U15 ►	►	►	►
U16 ►	►	►	►
U17 ►	►	►	►
U18 ►	►	►	►
U19 ►	►	►	►
U20 ►	►	►	►
U21 ►	►	►	►
U22 ►	►	►	►
U23 ►	►	►	►
U24 ►	►	►	►
U25 ►	►	►	►
U26 ►	►	►	►
U27 ►	►	►	►
U28 ►	►	►	►
U29 ►	►	►	►
U30 ►	►	►	►